

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-110

102/241/242ND /2020

IN THE MATTER OF:

Mr. Anil Agrawal

...APPLICANT

Vs.

OMEGA Icehill (P) Limited & Ors.

...RESPONDENT

SECTION

U/s 241/242

Order delivered on 28.09.2020

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant/FC

: Mr. Rohit Sharma, Mr. Atul Agarwal, Advocates

For the Respondent/CD

: Mr. Anil K. Airi, Sr. Advocate, along with Mr. Nishant Menon, Ms. Kavita Sarin, Ms. Sarika Raichur, Advocates for Respondents.

For the Intervener/RP

:

ORDER

Counsels for both sides are present. Counsel for the Respondents prayed for time for filing reply. At request, time is enlarged with the direction that this will be the last and final opportunity for filing reply.

List on 16.10.2020.

-Sdr

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

-Sdr

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)

Surjit